

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.942 of 2021

Smt. Anita Budhia

....

Petitioner

Mr. A.K. Budhia, Advocate

Mr. G.K. Acharya, Senior Advocate

-versus-

State of Odisha and others

.... ***Opposite Parties***

Mr. M.S. Sahoo, A.G.A.

Mr. D. Panda, Advocate for O.P. No.3

Mr. A. Mohanty, Advocate for Maitree Sansad

**CORAM:
THE CHIEF JUSTICE
JUSTICE B. P. ROUSTRAY**

**ORDER
21.09.2021**

Order No.

05.

1. Reply filed by the Opposite Party No.3-Acharya Harihar Post Graduate Institute of Cancer, Cuttack to the letter of the Maitree Sansad be placed on record. Copies thereof be served on the counsel for the other parties.
2. List on 11th November, 2021.

(Dr. S. Muralidhar)
Chief Justice

(B.P. Roustray)
Judge